

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 14TH day of **NOVEMBER, 2018.**

ORIGINAL APPLICATION NO. 884 OF 2013

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A)

1. Dilip Singh son of Late Shiv Mangal Singh (Compulsory Retd. Gatekeeper, Maripat), R/o Village Naudhiya, Amadkarari, P.O. Kakodha, District KaushambiApplicant.

VERSUS

1. Union of India through its General Manager, North Central Railway, Allahabad.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri L M Singh

O R D E R
(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the applicant.

3. It seems that the applicant has lost interest in pursuing this OA.

4. Accordingly, the OA is dismissed in default and for non-prosecution.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..